

THE GAUHATI HIGH COURT AT GUWAHATI
(HIGH COURT OF ASSAM, NAGALAND, MIZORAM AND ARUNACHAL PRADESH)

NO.HC.VII-23/2005/1506/A

From :- Shri Saptarshi Garg,
Joint Registrar (Vigilance),
Gauhati High Court,
Guwahati.

To, Shri Dipankar Bora,
Member, MACT,
Nagaon.

Dated Guwahati, the th 17 March, 2022

Sub:- **Casual leave.**

Ref:- Your Letter No.MACT(N)/606 dated 16.03.2022.

Sir,

With reference to the above, I am directed to inform you that you have been granted **casual leave on 17.03.2022 along with station leave permission, from the evening of 16.03.2022 till the morning of 21.03.2022**, as prayed for. The in-charge District and Sessions Judge, Nagaon shall remain in charge of your Court and office during your absence.

Yours faithfully,

sd/-

JT.REGISTRAR (VIGILANCE)

Memo NO.HC.VII-23/2005/1507-1508/A, dated , 17-03-2022

Copy to:

1. The District and Sessions Judge, Nagaon .
2. ✓ The Project Manager, Gauhati High Court.

JT.REGISTRAR (VIGILANCE)

[Signature]